

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 350
(To be answered on the 19th July 2018)**

STATUS OF KANNUR AIRPORT

**350. SHRI ANTO ANTONY
SHRI MULLAPPALLY RAMACHANDRAN**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): the present status of works of Kannur International Airport Limited;**
- (b): whether the Government has decided to include Kannur airport under UDAN scheme and if so, the details thereof;**
- (c): whether the Government of Kerala has requested to exempt from the above scheme;**
- (d): if so, the details thereof including the reasons therefor;**
- (e): the response of the Union Government in this regard; and**
- (f): whether the Government has considered allowing international flights to operate from Kannur and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a): The Government of India has given 'in principle' approval for setting up of airport at Kannur, Kerala on 19.02.2008. Present status of the project is as under:**
 - (i): All major works such as runway, parallel taxi track, apron, rapid exit taxiway, isolation bay, approach roads, operational boundary wall and operational road have been completed.**
 - (ii): The construction of Integrated passenger terminal building and five station has been completed.**
 - (iii): The training of manpower has been completed.**
 - (iv): Work has been awarded in respect of ground handling.**
 - (v): Ministry of Finance has notified Kannur airport as Customs airport.**
 - (vi): CISF manpower has been sanctioned by MHA.**
 - (vii): Commercial operations have been planned for the end of September, 2018.**
 - (b): Yes Madam. On the request of the Government of Kerala, Kannur airport was included in RCS-UDAN version 2.0.**
 - (c): Yes Madam.**
 - (d) & (e): As per the RCS UDAN Scheme, the Government has taken up the revival of un-served and under-served airports/airstrips in the country out of its own budgetary support. Kannur airport being a newly built modern international**

airport, does not fit in the criteria and the Board of Directors of Kannur Airport have decided to exempt Kannur airport from RCS UDAN Scheme which is under consideration in the Ministry.

(f): With the repeal of the Air Corporation Act in March 1994, the Indian aviation was deregulated. Airlines are free to select whatever markets and network they wish to service and operate. In this regard, the Government has laid down Route Dispersal Guidelines with a view to achieve better connectivity of air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. International operations are governed by the availability of bilateral traffic rights and commercial judgement of the airlines. The Government does not interfere in the operational plans of the airline operators.

ANSWER

MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION

(a) The Government of India has given 'in principle' approval for setting up of airport at Kannur, Kerala on 19.02.2008. Present status of the project is as under:
(i) All major works such as runway, parallel taxi track, apron, cargo air taxiway, isolation bar, approach road, operational boundary wall and operational road have been completed.
(ii) The construction of integrated passenger terminal building and the station has been completed.
(iii) The training of manpower has been completed.
(iv) Work has been awarded in respect of ground handling.
(v) Ministry of Finance has notified Kannur airport as Customs airport.
(vi) CIP manpower has been sanctioned by MHA.
(vii) Commercial operations have been planned for the end of September, 2018.
(b) Yes Madam. On the request of the Government of Kerala, Kannur airport was included in RCS UDAN / section 2B.
(c) Yes Madam.
(d) & (e) As per the RCS UDAN scheme, the Government has taken up the revival of air-served and under-served airports/airstrips in the country on its own budgetary support. Kannur airport being a newly built modern international